

Central Administrative Tribunal
Principal Bench, New Delhi.

CP-346/2000 in
OA-1294/99

27

New Delhi this the 12th day of March, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Shri M. U. Burney
B-2/147, Pachim Vihar
Delhi - 110063
2. Brij Bihari Gupta
43, Shanti Vihar
Opp. Delhi Administration Flats
Karkardoma
Delhi - 110092
3. J. P. Asgarwal
C-3/109, MIG Flats
Lawrence Road
Delhi - 110035
4. P. N. Gupta
115/1, Acharya Puri
Gurgaon, Haryana - 122001
5. O.P. Sharma
1186, Sector - IV, Urban Estate
Gurgaon, Haryana 122001
6. Swaran Lata (Wife)
Niminee of Sh. Jagdish Raj
33, Kapil Vihar
Pitampura,
Delhi - 110034
7. Kartar Singh
Village Kundal,
Distt. Sonapat
Haryana
8. K. C. Tripathi
B - 5/335, Yamuna Vihar
Delhi - 110053

2

SS

9. M.S. Dabas
57, Pasoolpur Village
P.O. Rani Khera
Delhi - 110081
10. G.P. Sharma
BL-36, Shalimar Bagh
Delhi - 110032
11. J.K. Tyagi
D-161, Ashok Vihar
Phase - I
Delhi - 110052
12. K.K. Jain
E-189, Phase - I
Ashok Vihar
Delhi - 110052
13. R.K. Gupta
C-112, Ashok Vihar Ph-I
Delhi - 110052
14. R.K. Sharma
B-1602, Shastri Nagar
Delhi - 110052
15. B.N. Kapoor
97, Shresht Vihar
Delhi - 110092
16. L.N. Aggarwal
63/4195, Raighar Pura
Delhi - 110005
17. Savitri Devi (wife)
Nominee of Laxmi Kant
C-121, Surajmal Vihar
Delhi - 110092
18. Tula Ram Bhardwaj
301/12, Jawahar Nagar
New Railway Road
Gurgaon - 122 001
Haryana
19. S.N. Bhardwaj
Check Post Police Quarters
Janak Puri
Delhi - 110058

28

55

7

29

20. R.S. Tomar
C-2-C/2/20 Janakpuri
Delhi - 110058
21. Habib Ahamed
936, Village Bhakhtawar Pur
Delhi - 110036
22. Padmawati Verma
A-31, Phase - I
Ashok Vihar,
Delhi - 110052
23. Tej Singh Yadav
85, Nav Shakti Sadan
Plot No.27, Sector 13,
Rohini, Delhi - 110085
24. Man Mohan Singh
M-1/20, Model Town-III
Delhi - 110 009
25. Veer Bhadra
33-A, Rameshwar Nagar
Delhi - 110 033
26. R.K. Yadav
H-106, G.S. Apartments,
Sector-13, Rohini
Delhi - 110085
27. Mallu Singh
90-A, Pocket-C
Mayur Vihar-II
Delhi - 110091
28. Dev Dutt
SO-147, Pitam Pura
Delhi - 110034
29. Bhanwar Singh
C-996, L.I.G. flats
East Loni Road, Shahdra
Delhi - 110093
30. Duli Chand Sharma
D-688, Saraswati Vihar
Delhi - 110034

SJ

2

30

31. Jai Dev Shastri
V&PO Nijam Pur
Delhi - 110 081
32. J.S. Khanna
E-26/A, Sector 40,
NOIDA U.P. 201303
33. Kanwal Singh
E-16, Jawahar Park,
Laxmi Nagar
Delhi - 110092
34. R.D. Agarwal
227, Nawada Bazar
Najafgarh
Delhi - 110043
35. Saroj Devi Garg (wife)
Nominee of Sh.R.K.Garg
48, Shanti Vihar
Karkardoma
Delhi - 110092
36. N.G. Shukla
13/496, Lodhi Colony
New Delhi - 110 003
37. Uma Dubey
B-5&6/4557, Vasant Kunj
New Delhi - 110070
38. Lalit Bahal
C-1/1472, Vasant Kunj
New Delhi - 110070
39. K.S. Saroha
B-5&6/4312, Vasant Kunj
New Delhi - 110070
40. A.S. Chauhan
21, Sharda Niketan
Delhi - 110034
41. Dwarka Prasad Garg
C-7/65, Sector VIII
Rohini Delhi - 110085
42. Raj Kumar Jain
1206, Gali Sang Tarashan,
Pahar Ganj, New Delhi.

SS

2

43. Kamla Devi (wife)
of Sh. H.S. Dabas,
H- 3/99 Sector-11,
Rohini, Delhi-110085.
44. R.P.Mittal,
38, Sharda Niketan
Delhi.
45. Hardevi Kataria (Wife),
of T.C Kataria,
40, Shakti Vihar,
Pitam Pura, Delhi-110034.
46. S.K. Dhawan,
D-2/60 Janak Puri,
Delhi.
47. B. Srivastava,
D-15/132, Sector VII,
Rohini, Delhi-85.
48. Mahinder Kaur (Wife)
of Jagjeet Singh
M-2/39-a Model Town,
Delhi-110009.
49. Padam Kumari,
14/5, First Floor,
East Patel Nagar
Delhi-11008.
50. Shukla Nijahawan,
A-93, Shankar Garden
New Delhi.
51. Mamsa Ram Shastri,
C-6/199, Yamuna Vihar
Delhi-110053.
52. P.B. Kohli,
B-34-D,
Janakpuri, Delhi-110058.
53. Raj Rani Lakhan Pal(Wife)
of K.C Lakan Pal,
189, Karishma Apartment
Plot No.-27 I.P. Extension,
New Delhi-92.

21

SS

2

37

54. L.N Sharma,
Sarvodya Boys School,
Bhram Puri, Shahdara
Delhi.
55. O.P.Arora,
C-6, 24/2, Safdarjang
Development Area,
New Delhi.
56. M.L.Rastogi,
C-292, Prashant Vihar,
Delhi-110085.
57. K.K.Bhardwaj,
B- 192, Surajmal Vihar
Delhi-110092.
58. Sumer Chand
Village Chanmoli
P.O Khankhodo
District Jhajjar Haryana-124402.
59. Sunil Kumar
(Son),
of Shri Bhushan Pratap,
Village and P.O. Bhaprodh
District Jhajjar
Haryana.
60. M.P.Gupta
E-51, Shastri Nagar, Delhi
61. Smt. Indira (Wife) of
Sh. K.N. Kapoor
21-D, Old Gupta Colony
Delhi.

.... Petitioners

(through ~~Dr.~~ Shirin Khajuria, Advocate)
Versus

1. Government of Delhi,
NCT of Delhi,
through its Chief Secretary
Mr. P.S. Bhatnagar,
Old Alipur Road,
Sham Nath Marg, Delhi-54.
2. The Director of Education, Mr. Poddar,
Delhi Administration,
Old Secretariat,
Delhi-54,

3. Mr. Narender Prasad,
Principal Secretary,
Deptt. of Education,
NCT of Delhi,
Old Secretariat,
5, Sham Nath Marg,
Delhi-54.

.... Respondents

(through Sh. Vijay Pandita, Advocate)

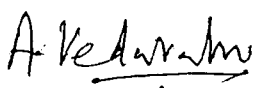
ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Heard both sides.

2. Ms. Khajuria states that petitioner has given an undertaking in the Delhi High Court not to pursue the CP till the next date.

3. We are informed that the appeal in the Delhi High Court is coming up for hearing on 09.07.2001.

4. CP-346/2000 is disposed of, giving liberty to petitioner to seek revival of the same through an MA after orders are passed by Delhi High Court.


(Dr. A. Vedavalli)
Member(J)


(S.R. Adige)
Vice-Chairman(A)

/vv/